

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**REVISED CAUSE LIST OF D BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID= XRE-HVRQ-HEH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2425/KOL/2025	2016-2017	[A] SEKHAR ROY	
2	ITA 2463/KOL/2025	2015-16	[A] SUYASH AGARWAL	
3	ITA 2464/KOL/2025	2016-17	[A] SUYASH AGARWAL	
4	ITA 2465/KOL/2025	2017-18	[A] SUYASH AGARWAL	
5	ITA 2466/KOL/2025	2018-19	[A] SUYASH AGARWAL	
6	ITA 2467/KOL/2025	2019-20	[A] SUYASH AGARWAL	
7	ITA 2468/KOL/2025	2020-21	[A] SUYASH AGARWAL	
8	ITA 2469/KOL/2025	2021-22	[A] SUYASH AGARWAL	
9	ITA 2543/KOL/2025	2023-24	[D] R J LAKSHMI MARKETING PRIVATE LIMITED	
10	ITA 3150/KOL/2025	2018-2019	[A] POWER AGRO FARMS PVT. LTD.	
11	ITA 3241/KOL/2025	2022-2023	[A] M/S. WAXCOM TRADECOM PVT. LTD.	
12	ITA 249/KOL/2026	2012-2013	[A] RNB POLLY METALLON PRIVATE LIMITED	
13	ITA 653/KOL/2026	2013-14	[D] UCHALLAN S.S. RICE MILL PRIVATE LIMITED	
14	ITA 657/KOL/2026	2021-2022	[A] POWER TRUST	
15	ITA 662/KOL/2026	2017-2018	[A] PANCHANANDAPUR LASKOITOLA SKUS LIMITED	
16	ITA 663/KOL/2026	2017-2018	[A] PANKAJ KUMAR AGARWAL	
17	ITA 2742/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	C/R from 18/05/2026
18	ITA 2743/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	— " —
19	ITA 2884/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	— " —
20	ITA 2885/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	— " —
21	ITA 623/KOL/2026	2022-23	[D] PAWAN KUMAR CHANDAK	C/R from 19/05/2026
22	ITA 140/KOL/2025	2018-19	[D] VISWAKARMA RESIDENCY (EFILING)	— " —


Assistant Registrar
20-May-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS
AND PART HEARD MATTERS**

FOR 21-MAY-2026 (THURSDAY)

BEFORE **SHRI DUVVURU RL REDDY, VP**

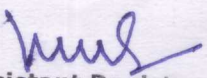
THIRD MEMBER MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	BMA	1	KOL	2025	2018-19	[D] SURESH KUMAR BANTHIA	B	
2	BMA	14	KOL	2024	2018-2019	[A] JITESH KUMAR BANTHIA	B	
3	BMA	15	KOL	2024	2018-2019	[A] SURESH KUMAR BANTHIA	B	
4	BMA	2	KOL	2025	2018-19	[D] JITESH KUMAR BANTHIA (EFILING)	B	
5	CO	39	KOL	2025	2018-19	[A] SURESH KUMAR BANTHIA	B	
6	CO	40	KOL	2025	2018-19	[A] JITESH KUMAR BANTHIA	B	

BEFORE **SHRI DUVVURU RL REDDY, VP** AND **SHRI RAJESH KUMAR, AM**

PART HEARD MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	346	KOL	2026	2018-2019	[A] BMW INDUSTRIES LIMITED	A	
2	ITA	595	KOL	2026	2013-2014	[A] RAM GOPAL BANSAL	A	
3	ITA	781	KOL	2026	2013-2014	[A] BMW INDUSTRIES LIMITED	A	
4	ITA	782	KOL	2026	2017-2018	[A] BMW INDUSTRIES LIMITED	A	
5	ITA	783	KOL	2026	2019-2020	[A] BMW INDUSTRIES LIMITED	A	
6	ITA	784	KOL	2026	2020-2021	[A] BMW INDUSTRIES LIMITED	A	
7	ITA	785	KOL	2026	2022-2023	[A] BMW INDUSTRIES LIMITED	A	
8	ITA	786	KOL	2026	2023-2024	[A] BMW INDUSTRIES LIMITED	A	
9	ITA	844	KOL	2026	2012-2013	[A] ROLEX TRAFIN PRIVATE LIMITED	A	
10	ITA	895	KOL	2026	2008-2009	[A] ROOPREKHA VYAPAAR PVT. LTD.	A	
11	ITA	896	KOL	2026	2015-2016	[A] ROOPREKHA VYAPAAR PVT. LTD.	A	

BEFORE **SHRI RAJESH KUMAR, AM** AND **SHRI PRADIP KUMAR CHOUBEY, JM**

CLARIFICATION MATTERS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1886	KOL	2025	2012-2013	[A] VPL OIL MARKETING PVT. LTD.	D	


Assistant Registrar
 20-May-2026